

रुम है, की मांग में वृद्धि न हो—और जिन में ५० से कम आदमी काम करते हैं, को १९६० में अनुज्ञा प्राप्त करते से छूट दे दो गई थी।

#### Ex-Servicemen in Kerala

**1018. Shri A. V. Raghavan:** Will the Minister of Defence be pleased to state:

(a) the number of ex-servicemen who are un-employed in the State of Kerala;

(b) whether there is any proposal to rehabilitate them;

(c) whether Government will consider the desirability of providing reservations in the matter of appointments in Public Services; and

(d) whether it is a fact that at the time of their enrolment they were assured of employment opportunities on release?

**The Minister of State in the Ministry of Defence (Shri Raghuramath):** (a) 3341, according to the Live Registers of the Employment Exchanges in Kerala.

(b) The facilities for rehabilitation available to the ex-servicemen of other States are also available to the ex-servicemen of Kerala State and every effort is made to rehabilitate them as far as possible. ●

(c) Under the Constitution of India, no such reservation is permissible for ex-servicemen as such.

(d) No such assurance was given.

#### National Discipline Scheme

**1019. Shri A. V. Raghavan:** Will the Minister of Education be pleased to state:

(a) whether there is any proposal to start a training centre in Kerala under the National Discipline Scheme;

(b) if so, the details thereof; and

(c) the number of delegates from 445 (Ai) LSD—5.

Kerala who took part in the Seminar on National Discipline Scheme?

**The Minister of Education (Dr. K. L. Shrimali):** (a) No, Sir.

(b) Does not arise.

(c) Nil.

#### Violation of Foreign Exchange Rules

**1020. Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the latest position with regard to the enquiry against Shri S. P. Jain of Calcutta for the violation of foreign exchange rules;

(b) if completed, the details of the same; and

(c) the action taken in the matter?

**The Minister of Finance (Shri Morarji Desai):** (a) The enquiries are still in progress.

(b) and (c). Do not arise.

#### Mass Insurance Scheme

**1021. Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether the Life Insurance Corporation of India's proposal to launch a scheme of mass insurance has been put into practice; and

(b) if not, the reasons for delay?

**The Minister of Finance (Shri Morarji Desai):** (a) and (b). The feasibility of introducing a scheme of Mass Insurance is still under the examination of the Life Insurance Corporation of India.

#### Cultural Agreements with African Countries

**1022. Shri Ravindra Varma:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Government of India have concluded cultural agreements with any countries in Africa since 1956;